

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

TENDER NOTIFICATION

ROC No 362/2017-CPC Dated 06-03-2019

Sealed quotations are invited for providing compatible toners and drums or managed print solution for approximately 438 Nos. of HP Laserjet MFP 227 FDN and 438 Nos. of HP Laserjet M203DN printers **(an average of 10 toners and 5 drums per printer per year)** provided to the subordinate courts in the State of Telangana, valid for a period of one year initially, which is renewable on yearly basis.

Note:

- i) The compatible toners shall be new toners and not refilled ones.
- ii) The successful bidder shall also undertake the maintenance issues of the above Printers as part of supply of compatible toners/managed print solution during the period of one year and no separate maintenance charges shall be paid.
- iii) The bidders should quote the rates for the managed print solution separately - per copy rate and rate for unlimited print outs per month.
- iv) The rates quoted shall be inclusive of all taxes applicable.
- v) The successful bidder has to deliver the toners at the District Headquarter/Mandal Head Quarter, as the case may be.
- vi) The rate(s) accepted shall be valid for a period of one year from the date of acceptance of the bid and no escalation of rate(s) is allowed during the said period of one year.

The Registrar (IT-cum-CPC), High Court for the State of Telangana reserves the right to seek further clarification from all or any of the bidders.

The Registrar (IT-cum-CPC), High Court for the State of Telangana also reserves the right to reject all or any of the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations addressed to the Registrar (IT-cum-CPC), High Court for the State of Telangana, Near City College, Hyderabad 500 066 on or before **15th March, 2019** during the office hours.

Hyderabad
Dated:6th March, 2019.

Htc-cum-cpc
Registrar (IT-cum-CPC)
8/3/19